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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH.

OA NO. 2216/ 2004

New Delhi this the 10th day of October, 2005.

HON'BLE MRS. MEERA CHHIBBER, MEMBER (J)

H.P.Sinha,  
S/O Late Shri S.P.Sinha,  
R/O B-7, Extension/22  
Safdarjung Enclave, New Delhi – 110045.

(Present None )

Applicant

VERSUS

1. Union of India Through :  
Comptroller & Auditor General of India,  
Near ITO, New Delhi.
2. The Principal Director of Audit,  
Economic & Service Ministries,  
AGCR Building, New Delhi.
3. The Secretary,  
Department of Pension and Pensioner's  
Welfare M/o Personnel & Public Grievances  
And Pensions, 3<sup>rd</sup> Lok Nayak Bhawan,  
Khan Market, New Delhi-3

( Present : None )

Respondents

O R D E R (ORAL )

None for the applicant even in the revised call nor any request on his behalf has been made for adjournment. It seems that applicant is not interested in pursuing this case. Accordingly, OA is dismissed for default and non-prosecution.

  
( Mrs. Meera Chhibber)  
Member (J)